## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3029 ANSWERED ON:15.03.2013 SPENDING ON SOCIAL LIABILITIES Singh Shri Bhupendra

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has issued any direction/ guidelines to oil companies, spending certain percentage of their anual income on Corporate Social Responsibilities (CSR);
- (b) if so, the details thereof; and
- (c) the details of social welfare Works executed by the Bharat-Oman Refineries Limited (BORL) at Bina in Madhya Pradesh during the last one year and the current year?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) Yes, sir. The Department of Public Enterprises (DPE), Ministry of Heavy Industries & Public Enterprises issued detailed guidelines for implementation of Corporate Social Responsibilities (CSR) by Central Public Sector Enterprises (CPSEs) in April, 2010, which have been revised in December, 2012.
- (b) As per the DPE Guidelines on CSR, CPSEs are required to allocate a certain percentage of their net profit of previous financial year towards CSR activities in a financial year, in the following manner:

Profit After Tax (PAT) Range of Budgetary allocation for CSR and of CPSE in the previous Sustainability activities (as % of PAT in year previous year)

Less than Rs. 100 crore 3%-5%

Rs.100 crore to Rs.500 crore 2%-3% (Subject to a minimum of Rs.3 crore)

Rs.500 crore and above 0.5%-2%

With effect from 01-04-2013, the condition of minimum of Rs.3 crore in respect of PSEs having PAT Rs.100 crore to 500 crore has been removed and the range for CSR allocation for PSEs with net profit of Rs.500 crore and above has been enhanced to 1% to 2% instead of 0.5% to 2%.

(c) Bharat-Oman Refineries Limited (BORL) is involved in various social welfare activities like health, education, sanitation, drinking water and other infrastructural developments of the nearby villages of Refinery at Bina. The details of which are given in Annexure-I.